Annexure-7

Name of the corporate debtor: Primrose Infratech Private Limited; Date of commencement of CIRP:04.01.2019; List of creditors as on: 04.11.2024

List of operational creditors (Government dues)

(Amount in Rs.)

| SI No. | Details of claimant | | Details o | of claim received | Details of claim admitted | | | | | | Amount | | |
|-----------|---|-----------------------------|-----------------|-------------------|---------------------------|--|------------------------|---|------|---|---------------------------------------|------------------------------|--|
| | . Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | 1 | Amount of any Mutual dues, that may be set-off | of claim under verificatio n | Amount of claim not admitted | Remarks, if any |
| 1 | Greater Noida Industrial Authority Development | Uttar Pradesh Government | | | | Secured Operational creditors against land | NA | NA | No | | Nil | | Claim was admitted as operational creditors now converted to secured operational crediotors as per consolidated evoting result dated 15.05.2024 of 13th CoC meeting. |
| | | Income Tax Department | 04.10.2024 | 3,93,43,017.00 | NIL | Operational creditors | NA | NA | No . | No | Nil | | The claim has been filed after a delay of approximately 2000 days, we are not in the position to admit the same |
| | T | otal | | 599,023,225.00 | 554,674,874.00 | (2 P00222) | | | | | | 44,348,348.00 | |